

| | | | | | | | | | | | | | |
|---------|---|------|----------|-------|-------|-------|-------|---|---|---|------|-------|-------|
| 322800 | 1 | 0.01 | 322800 | 0.23 | 1791 | 1791 | 1200 | 1 | 1 | 1 | 0.23 | 1200 | 0.15 |
| 325200 | 2 | 0.02 | 650400 | 0.46 | 3609 | 1804 | 1200 | 1 | 1 | 2 | 0.45 | 2400 | 0.30 |
| 325200 | 0 | 0.00 | 0 | 0.00 | 0 | 0 | 1200 | 1 | 2 | 0 | 0.00 | 1200 | 0.15 |
| 326400 | 2 | 0.02 | 652800 | 0.46 | 3622 | 1811 | 1200 | 1 | 1 | 2 | 0.45 | 2400 | 0.30 |
| 326400 | 0 | 0.00 | 0 | 0.00 | 0 | 0 | 1200 | 1 | 2 | 0 | 0.00 | 1200 | 0.15 |
| 330000 | 1 | 0.01 | 330000 | 0.23 | 1831 | 1831 | 2400 | 1 | 1 | 1 | 0.23 | 2400 | 0.30 |
| 345600 | 1 | 0.01 | 345600 | 0.24 | 1918 | 1918 | 2400 | 1 | 1 | 1 | 0.23 | 2400 | 0.30 |
| 354000 | 1 | 0.01 | 354000 | 0.25 | 1964 | 1964 | 2400 | 1 | 1 | 1 | 0.23 | 2400 | 0.30 |
| 360000 | 2 | 0.02 | 720000 | 0.51 | 3995 | 1998 | 1200 | 1 | 1 | 2 | 0.45 | 2400 | 0.30 |
| 360000 | 0 | 0.00 | 0 | 0.00 | 0 | 0 | 1200 | 1 | 2 | 0 | 0.00 | 1200 | 0.15 |
| 367200 | 1 | 0.01 | 367200 | 0.26 | 2037 | 2037 | 2400 | 1 | 1 | 1 | 0.23 | 2400 | 0.30 |
| 384000 | 1 | 0.01 | 384000 | 0.27 | 2131 | 2131 | 2400 | 1 | 1 | 1 | 0.23 | 2400 | 0.30 |
| 399600 | 1 | 0.01 | 399600 | 0.28 | 2217 | 2217 | 2400 | 1 | 1 | 1 | 0.23 | 2400 | 0.30 |
| 402000 | 1 | 0.01 | 402000 | 0.28 | 2231 | 2231 | 2400 | 1 | 1 | 1 | 0.23 | 2400 | 0.30 |
| 410400 | 2 | 0.01 | 820800 | 0.58 | 4554 | 2277 | 2400 | 1 | 1 | 2 | 0.45 | 4800 | 0.61 |
| 420000 | 1 | 0.01 | 420000 | 0.30 | 2330 | 2330 | 2400 | 1 | 1 | 1 | 0.23 | 2400 | 0.30 |
| 428400 | 1 | 0.01 | 428400 | 0.30 | 2377 | 2377 | 2400 | 1 | 1 | 1 | 0.23 | 2400 | 0.30 |
| 434400 | 1 | 0.01 | 434400 | 0.31 | 2410 | 2410 | 2400 | 1 | 1 | 1 | 0.23 | 2400 | 0.30 |
| 435600 | 1 | 0.01 | 435600 | 0.31 | 2417 | 2417 | 2400 | 1 | 1 | 1 | 0.23 | 2400 | 0.30 |
| 445200 | 1 | 0.01 | 445200 | 0.31 | 2470 | 2470 | 2400 | 1 | 1 | 1 | 0.23 | 2400 | 0.30 |
| 466800 | 1 | 0.01 | 466800 | 0.33 | 2590 | 2590 | 2400 | 1 | 1 | 1 | 0.23 | 2400 | 0.30 |
| 468000 | 1 | 0.01 | 468000 | 0.33 | 2597 | 2597 | 2400 | 1 | 1 | 1 | 0.23 | 2400 | 0.30 |
| 472800 | 1 | 0.01 | 472800 | 0.33 | 2623 | 2623 | 2400 | 1 | 1 | 1 | 0.23 | 2400 | 0.30 |
| 495600 | 1 | 0.01 | 495600 | 0.35 | 2750 | 2750 | 2400 | 1 | 1 | 1 | 0.23 | 2400 | 0.30 |
| 507600 | 1 | 0.01 | 507600 | 0.36 | 2816 | 2816 | 2400 | 1 | 1 | 1 | 0.23 | 2400 | 0.30 |
| 537600 | 1 | 0.01 | 537600 | 0.38 | 2983 | 2983 | 2400 | 1 | 1 | 1 | 0.23 | 2400 | 0.30 |
| 540000 | 2 | 0.01 | 1080000 | 0.76 | 5993 | 2996 | 2400 | 1 | 1 | 2 | 0.45 | 4800 | 0.61 |
| 540000 | 0 | 0.00 | 0 | 0.00 | 0 | 0 | 1200 | 1 | 2 | 0 | 0.00 | 1200 | 0.15 |
| 543600 | 1 | 0.01 | 543600 | 0.38 | 3016 | 3016 | 3600 | 1 | 1 | 1 | 0.23 | 3600 | 0.46 |
| 546000 | 1 | 0.01 | 546000 | 0.38 | 3030 | 3030 | 3600 | 1 | 1 | 1 | 0.23 | 3600 | 0.46 |
| 600000 | 1 | 0.01 | 600000 | 0.42 | 3329 | 3329 | 3600 | 1 | 1 | 1 | 0.23 | 3600 | 0.46 |
| 702000 | 1 | 0.01 | 702000 | 0.49 | 3895 | 3895 | 3600 | 1 | 1 | 1 | 0.23 | 3600 | 0.46 |
| 739200 | 1 | 0.01 | 739200 | 0.52 | 4102 | 4102 | 3600 | 1 | 1 | 1 | 0.23 | 3600 | 0.46 |
| 754800 | 1 | 0.01 | 754800 | 0.53 | 4188 | 4188 | 3600 | 1 | 1 | 1 | 0.23 | 3600 | 0.46 |
| 780000 | 1 | 0.01 | 780000 | 0.55 | 4328 | 4328 | 4800 | 1 | 1 | 1 | 0.23 | 4800 | 0.61 |
| 783600 | 1 | 0.01 | 783600 | 0.55 | 4348 | 4348 | 4800 | 1 | 1 | 1 | 0.23 | 4800 | 0.61 |
| 840000 | 1 | 0.01 | 840000 | 0.59 | 4661 | 4661 | 4800 | 1 | 1 | 1 | 0.23 | 4800 | 0.61 |
| 867600 | 1 | 0.01 | 867600 | 0.61 | 4814 | 4814 | 4800 | 1 | 1 | 1 | 0.23 | 4800 | 0.61 |
| 913200 | 1 | 0.01 | 913200 | 0.64 | 5067 | 5067 | 4800 | 1 | 1 | 1 | 0.23 | 4800 | 0.61 |
| 1026000 | 1 | 0.01 | 1026000 | 0.72 | 5693 | 5693 | 6000 | 1 | 1 | 1 | 0.23 | 6000 | 0.76 |
| 1086000 | 1 | 0.01 | 1086000 | 0.77 | 6026 | 6026 | 6000 | 1 | 1 | 1 | 0.23 | 6000 | 0.76 |
| 1087200 | 1 | 0.01 | 1087200 | 0.77 | 6032 | 6032 | 6000 | 1 | 1 | 1 | 0.23 | 6000 | 0.76 |
| 1118400 | 1 | 0.01 | 1118400 | 0.79 | 6206 | 6206 | 6000 | 1 | 1 | 1 | 0.23 | 6000 | 0.76 |
| 1200000 | 1 | 0.01 | 1200000 | 0.85 | 6658 | 6658 | 7200 | 1 | 1 | 1 | 0.23 | 7200 | 0.91 |
| 1264800 | 1 | 0.01 | 1264800 | 0.89 | 7018 | 7018 | 7200 | 1 | 1 | 1 | 0.23 | 7200 | 0.91 |
| 1341600 | 1 | 0.01 | 1341600 | 0.95 | 7444 | 7444 | 7200 | 1 | 1 | 1 | 0.23 | 7200 | 0.91 |
| 1347600 | 1 | 0.01 | 1347600 | 0.95 | 7477 | 7477 | 7200 | 1 | 1 | 1 | 0.23 | 7200 | 0.91 |
| 1507200 | 1 | 0.01 | 1507200 | 1.06 | 8363 | 8363 | 8400 | 1 | 1 | 1 | 0.23 | 8400 | 1.07 |
| 2174400 | 2 | 0.01 | 4348800 | 3.07 | 24130 | 12065 | 12000 | 1 | 1 | 2 | 0.45 | 24000 | 3.05 |
| 2487600 | 1 | 0.01 | 2487600 | 1.75 | 13803 | 13803 | 14400 | 1 | 1 | 1 | 0.23 | 14400 | 1.83 |
| 2520000 | 1 | 0.01 | 2520000 | 1.78 | 13983 | 13983 | 14400 | 1 | 1 | 1 | 0.23 | 14400 | 1.83 |
| 2622000 | 6 | 0.04 | 15732000 | 11.09 | 87292 | 14549 | 14400 | 1 | 1 | 6 | 1.36 | 86400 | 10.98 |

D. Allocation to QIB Category (Excluding Anchor Investor): The Basis of Allotment to QIBs, who have bid at the issue price of Rs. 92/- per Equity Share, was finalized in consultation with NSE. The issue has received 36 Applications for 5,66,10,000 equity shares. whereas 10,48,800 shares were reserved for QIBs.

The category wise details of the Basis of Allotment are as under:

| Category | FIS/Banks | MF's | IC's | NBFC's | AIF | FPI | Others | Total |
|-----------|-----------|------|------|--------|-----|-----|--------|-------|
| Allotment | 4 | 0 | 1 | 3 | 7 | 16 | 5 | 36 |

E. Allocation to Anchor Investor (After Technical Rejection): The company in consultation with BRLM had allotted 1,572,000 Equity Shares to 4 Anchor Investor at an Issue price of Rs. 92/- per share in accordance with SEBI (ICDR) Regulations, 2018.

The category wise details of the Basis of Allotment are as under:

| Category | FIS/Banks | MF's | IC's | NBFC's | AIF | FPI | Others | Total |
|-----------|-----------|------|------|--------|-----|-----|--------|-------|
| Allotment | 0 | 0 | 0 | 0 | 2 | 2 | 0 | 4 |

The Board of Directors of the Company at its meeting held on September 25, 2023 has approved the Basis of allotment of Equity Shares as approved by the Designated Stock Exchange viz. NSE and has authorized the corporate action for issue of the Equity Shares to various successful applicants.

The CAN-cum-allotment advices and/or notices will be forwarded to the email id's and address of the Applicants as registered with the depositories / as filled in the application form on or before September 25, 2023. Further, the instructions to Self Certified Syndicate Banks for unblocking the amount will be processed on or prior to September 26, 2023. In case the same is not received within 10 days, investors may contact at the address given below. The Equity Shares allocated to successful applicants are being credited to their beneficiary accounts subject to validation of the account details with the depositories concerned. The Company is taking steps to get the Equity Shares admitted for trading on the Emerge Platform of NSE Limited (NSE Emerge) within six working days from the date of the closure of the issue.

Note: All capitalized terms used and not defined herein shall have the respective meanings assigned to them in the Prospectus dated September 25, 2023 ("Prospectus")

INVESTORS PLEASE NOTE

The details of the allotment made would also be hosted on the website of the Registrar to the issue, Skyline Financial Services Private Limited at compliances@skylinert.com. All future correspondence in this regard may kindly be addressed to the Registrar to the Issue quoting full name of the First/ Sole applicants, serial number of the Application Form, number of shares applied for and Bank Branch where the application had been lodged and payment details at the address of the Registrar given below:

Skyline
Financial Services Pvt. Ltd.

SKYLINE FINANCIAL SERVICES PRIVATE LIMITED
Address: D-153 A, 1st Floor, Okhla Industrial Area, Phase - I, New Delhi-110020
Telephone: +91-11-40450193-97, Email: compliances@skylinert.com
Website: www.skylinert.com
Contact Person: Mr. Pawan Bisht
SEBI Registration Number: INR00003241
CIN: U74899DL1995PTC017324

For CELLECOR GADGETS LIMITED
On Behalf of the Board of Directors

Sd/-

RAVI AGARWAL
Managing Director
DIN - 08471502

Place: Delhi
Date: 26 September, 2023

THE LEVEL OF SUBSCRIPTION SHOULD NOT BE TAKEN TO BE INDICATIVE OF EITHER THE MARKET PRICE OF THE EQUITY SHARES ON LISTING OR THE BUSINESS PROSPECTS OF CELLECOR GADGETS LIMITED.

Disclaimer: CELLECOR GADGETS LIMITED has filed the Prospectus with RoC on September 25, 2023, and thereafter with SEBI and Stock Exchanges. The Prospectus is available on the Website of SEBI at www.sebi.gov.in and website of LM, Narmolia Financial Services Limited at www.narmolia.com. Investors should note that investment Equity Shares involve a high degree of risk and for details relating to the same, please see "Risk Factor" beginning on page 21 of the Prospectus. The Equity Shares have not been and will not be registered under U.S. Securities Act of 1933, as amended ("the Securities Act") or any state securities laws in the United States, and unless so registered, and may not be offered or sold within United States, except pursuant to an exemption from, or in a transaction not subject to, the registration requirements of the Securities Act and in accordance with any applicable U.S. state securities laws. The Equity Shares are being offered and sold outside the United States in "offshore transactions" in reliance on Regulations under Securities Act and the applicable laws of each jurisdiction where such offers and sales were made. There will be no public offering in the United States.

Opinion, Insight Out

Opinion, Monday to Saturday

To book your copy, sms **reachbs** to **57575** or email **order@bsmail.in**

Business Standard
Insight Out

[business-standard.com](https://www.business-standard.com)

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR SUPREME BUNGALOWS PRIVATE LIMITED OPERATING IN CONSTRUCTION BUSINESS AT MUMBAI
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| RELEVANT PARTICULARS | |
|--|--|
| 1. Name of the corporate debtor along with PAN/ CIN/ LLP No. | Supreme Bungalows Private Limited CIN: U45400MH2011PTC218596 PAN: AAUCS9506J |
| 2. Address of the registered office | Supreme House, Plot No. 94/C, Opp. I.I.T., Powai, Mumbai MH 400078 IN |
| 3. URL of website | https://sbpl.stellarinsolvency.com/ |
| 4. Details of place where majority of fixed assets are located | N/A, No existing fixed assets in the company. |
| 5. Installed capacity of main products/ services | N/A |
| 6. Quantity and value of main products/ services sold in last financial year | N/A, there are no operations in the company as is evident from its financial statements as on 31-03-2022. |
| 7. Number of employees/ workmen | NIL |
| 8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | For details, please contact at : supremebungalows.sipl@gmail.com Visit website : https://sbpl.stellarinsolvency.com/ |
| 9. Eligibility for resolution applicants under section 2(2)(h) of the Code is available at URL: | For details, please contact at : supremebungalows.sipl@gmail.com Visit website : https://sbpl.stellarinsolvency.com/ |
| 10. Last date for receipt of expression of interest | 12th October 2023 |
| 11. Date of issue of provisional list of prospective resolution applicants | 17th October 2023 |
| 12. Last date for submission of objections to provisional list | 22nd October 2023 |
| 13. Date of issue of final list of prospective resolution applicants | 30th October 2023 |
| 14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 31st October 2023 |
| 15. Last date for submission of resolution plans | 30th November 2023 |
| 16. Process email id to submit Expression of Interest | supremebungalows.sipl@gmail.com |

Sd/-
Mr. Anup Kumar Singh
Interim Resolution Professional
IBBI Regn No. - IBBI/PA-001/IP-P010532017-2018/10222
For Supreme Bungalows Private Limited- Under CIRP
Suite 1B, 1st Floor, 22/28A, Manoharpukur Road, Deshpriya Park, Kolkata - 700029.

Place : Kolkata
Date : 27.09.2023

2nd floor, circle sastra office jaipur ajmer, Nehru place, jaipur Plot No., E mail: cs8244@pnbl.co.in, Tel No: 0141-2716518

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTY

E Auction Sale Notice for Sale of Immovable Assets under the "Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002, read with proviso to Rule 8(6) with of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the possession of which has been taken by the Authorized Officer of the Bank/ Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on the date as mentioned in the table herein below, for recovery of its dues due to the Bank/ Secured Creditor from the respective borrower (s) and guarantor (s). The reserve price and the earnest money deposit will be as mentioned in the table below against the respective properties.

| SCHEDULE OF THE SECURED ASSETS | | | | | |
|--------------------------------|--|--|--|--------------------------------------|--|
| Name of the Branch | Description of the immovable property mortgaged/ Owner's Name (Mortgagors of property/ies) | (A) Date of Demand notice u/s 13(2) of SARFAESI Act, 2002 | (A) Reserve Price of EMD/ Last Date of EMD Deposit | Date/time of e-auction | Details of the encumbrances known to the secured creditors |
| MI Road Jaipur | All the part and parcel of the Equitable Mortgage of land and building measuring 10400 Square Meter. Situated at khasra No. 97,99,102, village sainipura panchayat, dundlod, Nawalgrah, Distt. Jhunjhunu, Rajasthan standing in the name of M/S Satwik Jeevanshala Trust | A)02/09/2014 B) Rs. 13,47,67,865/- as on 31/08/2014 plus payable with further interest and expenses payment paid in full. | A) Rs. 27,66,49,000/- B) Rs. 2,76,64,900/- (18/10/2023) C) Rs. 1,00,000/- (17/10/2023) D) Symbolic Possession | 19/10/2023 From 11.00 AM to 03.00 PM | Not Known |

TERMS AND CONDITIONS The sale shall be subject to the Terms & Conditions prescribed in the Security Interest (Enforcement) Rules 2002 and to the following further conditions. 1. The property are being sold on "As is where is basis" and "As is what is basis" and "Whatever there is basis" 2. The particulars of Secured Assets specified in the Schedule hereinabove have been stated to the best of the information of the Authorized Officer, but the Authorized Officer shall not be answerable for any error, misstatement or omission in this proclamation. 3. The Sale will be done by the undersigned through e-auction platform provided at the Website <https://www.mstccommerce.com> on above mentioned table as per timing mentioned in the table above. 4. For detailed term and conditions of the sale, please refer <https://www.ibapi.in>, <http://www.mstccommerce.com> or <http://www.pnblindia.biz>

STATUTORY 15 DAYS NOTICE UNDER RULE 8(6) OF THE SARFAESI ACT, 2002

Date: 19.09.2023 Place Jaipur **Authorized Officer,**
Punjab National Bank Secured Creditor

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
For the attention of the creditors of M/s MAADURGA COMMOTRADE PVT. LTD.

| RELEVANT PARTICULARS | |
|---|---|
| 1. Name of corporate debtor | M/s Maa Durga Commotrade Pvt. Ltd. |
| 2. Date of incorporation of corporate debtor | 9th January, 2006 |
| 3. Authority under which corporate debtor is incorporated/registered | Companies Act, |
| 4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor | U51211OR2006PTC008527 |
| 5. Address of the registered office and principal office (if any) of corporate debtor | Flat No-302, Neelakanth Apartment, College Square, Malgodown, Cuttack, Malgodown, Cuttack, Cuttack OR 753003 IN |
| 6. Insolvency commencement date in respect of corporate debtor | 25th September, 2023 |
| 7. Estimated date of closure of insolvency resolution process | 23rd March, 2024 |
| 8. Name and registration number of the insolvency professional acting as interim resolution professional | Mr. Bishwanath Choudhary IBBI/PA-002/IP-P010532017-2018/12042 |
| 9. Address and e-mail of the interim resolution professional, as registered with the Board | Flat No. 8F, Block 7, Prasad Exotica, 71/3, Canal Circular Road, Kolkata, West Bengal, - 700054. E-mail ID: choudhary_bishwanath@rediffmail.com |
| 10. Address and e-mail to be used for correspondence with the interim resolution professional | LSI Resolution (P) Ltd. Address: 104, S. P. Mukherjee Road, Sagar Trade Cube, 2nd Floor, Kolkata - 700026, West Bengal, India. E-mail ID: cirp.maadurga2023@gmail.com |
| 11. Last date for submission of claims | 9th October, 2023 |
| 12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | NA |
| 13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class) | NA |
| 14. (a) Relevant Forms and (b) Details of authorized representatives are available at: | Web link: https://ibbi.gov.in/en/home/downloads Physical Address: 104, S. P. Mukherjee Road, Sagar Trade Cube, 2nd Floor, Kolkata - 700 026, West Bengal, India. |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s Maa Durga Commotrade Pvt. Ltd. on 25th September, 2023. The creditors of M/s Maa Durga Commotrade Pvt. Ltd., are hereby called upon to submit their claims with proof on or before 9th October, 2023 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12 (NA), shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 (NA) to act as authorized representative of the class [Specify class] in Form CA. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Bishwanath Choudhary
Interim Resolution Professional
IBBI/PA-002/IP-P010532017-2018/12042
AFA Certificate no. AA2/12042/02/021023/202192
For M/s Maa Durga Commotrade Pvt. Ltd. (Under CIRP)

Place: Kolkata
Date: 26-09-2023

TNPPL TAMILNADU NEWSPRINT AND PAPERS LIMITED

CIN : L22121TN1979PLC007799
Regd. Office: 67, Mount Road, Guindy, Chennai 600 032
Tel: 044-22354415-17, 044-22301094-98 Fax: 044-22350834, 044-22354614
E-mail: invest_grievances@tnpl.co.in Website: www.tnpl.com

NOTICE OF POSTAL BALLOT

Notice is hereby given that:

- In accordance with Section 1